

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 20(ND)/2015  
CA NO.

CORAM:

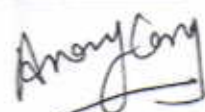


PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2016

NAME OF THE COMPANY: **Sh. Gulshan Saraf**  
**Vs.**  
**M/s. Pawan Kumar Sushil kumar Agro Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Ajay Gang	Advocate	Respondents 1 to 13	
2	SOURABH GUPTA,	ADVOCATE	PETITIONERS	
3	SOURABH KALIA	ADV	Respondents No. 17	

**ORDER**

Learned counsel for the respondent No. 17 requests for some time to file reply. Similar request has been made by learned counsel for the petitioner to file rejoinder to the reply filed by Respondent No. 1 to 7 and 11 to 13. Let reply and rejoinder be filed within a period of three weeks with a copy in advance to the counsel opposite. Rejoinder to the reply of Respondent No.17 may be filed within a week thereafter.

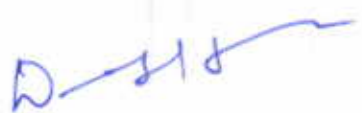
List for further consideration on 11.8.2016 at 10.30 am.



Dated: 08/07/2016  
(Vidya)

सत्यापित प्रति/TRUE COPY

SD L  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
दीपक पर्सोया / DEEPAK PERSOYA  
न्याय पीठ अधिकारी / Bench Officer  
राष्ट्रीय कंपनी विधि बोर्ड / National Company Law Board  
भारत सरकार / Govt of India  
नई दिल्ली / New Delhi

SD L  
(S.K. MOHAPATRA)  
MEMBER (T)